Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2011

Dated : 25th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Power Generation Corporation Ltd. … Appellant(s)

Versus

Haryana Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Dahiya
Counsel for the Respondent(s): Mr. Rajesh Monga (Rep.) for HERC

ORDER

The representative of the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 23.09.2011.

Post the matter on ***27.09.2011***. In the meantime, the learned counsel for the Appellant is directed to file the rejoinder after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

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